

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

**ORDER SHEET**

COURT NO. : 1

26.11.2018

M.A./290/235/2018

O.A./290/45/2018

DURGA MALI

-V/S-

BHARAT SANCHAR NIGAM LIMITED

ITEM NO:10

FOR APPLICANTS(S) Adv. :

Mr. Ravinder Paliwal

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsel for the applicant.</p> <p>MA No.235/2018 for restoration of OA No.45/2018 is allowed for the reasons recorded therein. Accordingly, the OA No.45/2018 is restored to its original number and status.</p> <p>List the OA on 18.01.2019.</p> <p>Registry is directed to inform the next date of hearing to learned counsel for the respondents in OA.</p> <p style="text-align: right;">( HINA P. SHAH) MEMBER (J)</p> <p style="text-align: center;">RSS</p>